

पीवी० पम्पों की संस्थापना के लिए भारत-फ्रांसीसी जल संसाधन सहयोग कार्यक्रम के तहत "ग्रामीण क्षेत्रों में लघु सिंचाई और जल आपूर्ति पर आधारित सौर ऊर्जा हेतु एक प्रायोगिक परियोजना" का प्रस्ताव किया गया है। फ्रांस सरकार ने प्रायोगिक परियोजना के लिए 2.00 मिलियन फ्रांसीसी फ्रांक का अनुदान और 3.8 मिलियन फ्रांसीसी फ्रांक का ऋण (कुल 2.96 करोड़ रुपये के समतुल्य) प्रदान करने का प्रस्ताव किया है। प्रायोगिक परियोजना का उद्देश्य सामुदायिक प्रबंधन के माध्यम से छोटे और सीमान्तिक किसानों को लाभ पहुंचाना है।

#### Import of waste from USA

2417. SHRI AJIT P. K. JOGI:  
SHRI RAM GOPAL  
YADAV:

Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to import waste from the USA for generation of power on project Hazel near Kochi;

(b) if so, the norms to decide the kind of waste to be imported;

(c) whether there is a possibility of environmental hazard as a result of the project;

(d) if so, the details thereof; and

(e) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI S. KRISHNA KUMAR):

(a) There is no such proposal before the Government.

(b) to (e) Does not arise.

#### Guidelines to State Governments regarding Non-conventional Energy

2418. SHRI YERRA NARAYANA-SWAMY: Will the PRIME MINISTER be pleased to state:

(a) whether Government have issued model guidelines to State Governments suggesting ways in which non-conventional energy can be brought by SEBs;

(b) if so, the details of the guidelines;

(c) whether State Governments have agreed to cooperate in implementing these guidelines; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI S. KRISHNA KUMAR): (a) and (b) A set of guidelines has been forwarded to all the States towards a uniform policy pertaining to private sector power projects based on Non-Conventional Energy Sources. The guidelines include incentives and facilities for wheeling, banking, third party sale and buy-back of electricity generated by the Non-Conventional Energy Sources at a minimum rate of Rs. 2.25 per unit by the State Electricity Boards.

(c) and (d) Policies have already been announced by Punjab, Uttar Pradesh and Madhya Pradesh based on these guidelines. Policies in Tamil Nadu, Andhra Pradesh and Kerala have been modified to incorporate some of the suggestions. Certain policies have also been announced by Gujarat and Karnataka. The matter is being pursued with other States.